

**LOK SABHA
UNSTARRED QUESTION NO.2714
TO BE ANSWERED ON 14th March, 2016**

Dispute between ONGC and RIL

2714: SHRI M.B. RAJESH:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received the report of consultant on the dispute between ONGC and RIL over migration of Natural Gas in KG D6;
- (b) whether the report has found that ONGC has suffered loss due to this gas migration; and
- (c) if so, whether the Government has taken any steps or propose to take time bound steps to recover the loss?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(धर्मन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN):**

(a) Yes, Madam.

(b) The Report has confirmed the continuity of reservoirs and has also quantified the amount of gas migrated from Godawari PML and D1 discovery area of ONGC's KG-DWN-98/2 to RIL's Block of KG-DWN-98/3 since 01.04.2009 to 31.03.2015 and also quantified the amount of gas likely to further migrate from 01.04.2015 to 31.03.2019.

(c) Government has constituted a single-member Committee under the chairmanship of Justice (Retd) A.P. Shah, former Chief Justice of the High Court of Delhi to look into the issue and recommend further course of action
